

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.05.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1059 of 2021 & I.A. No. 310 of 2022	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	Aalisha Sharma Nishit Dhruva Prakash Shinde Kaushal Parsekar Abhijeet SinhaIntervenor
2.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
3.	Comp. App. (AT) (Ins) No. 12 of 2022	Brandbaron Marketing Pvt. Ltd Vs. Times Internet Ltd.	Sanjeev Kumar	Manish Srivastava
4.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi
5.	Comp. App. (AT) (Ins) No. 281 of 2022	S. M Ghoghai Vs. Schedulers Logistics India Pvt. Ltd.	Ekta Mehta	Kayomars K. Kerawalla Kunal Mehta

For Directions

6.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 (PH)	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 1509 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar
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8.	Comp. App. (AT) (Ins) No. 531 of 2022 (With Defects)	Kalpana Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1
9.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
10.	Comp. App. (AT) (Ins) No. 547 of 2022	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Anil Anchalia (Liquidator) & Anr.	Rajesh Kr. Gautam	
11.	Comp. App. (AT) (Ins) No. 548 of 2022	Kanoria Sugar and General Manufacturing Company Ltd. Through Its Authorised Representative Rakesh Saxena Vs. Punjab National Bank	Ankit Rajgarhia	
12.	Comp. App. (AT) (Ins) No. 566 of 2022	Niraj Kumar Singh Vs. Faihzan Khan & Anr.	Shubhi Agarwal	
13.	Comp. App. (AT) (Ins) No. 569 of 2022	EDCL Infrastructure Ltd. And Upendra Singh Constructions Pvt. Ltd. Vs. Monitoring Committee of Tantia Constructions Ltd. Through Kshitiz Chhawchharia & Anr.	Jayashree S. Dasgupta	Deep Roy Rony John Piyush Swami Dhaval Savla-R1 Ajay Gaggar Rakhi P. Paul-R2

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
15.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	Apoorv Agarwal-RP
16.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4

17.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
18.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
19.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
20.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay
21.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd. With	Prateek Gupta	Mohit Nandwani-R2
22.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3
23.	Comp. App. (AT) (Ins) No. 88 of 2022	Principal Commissioner of Customs Noida Customs Commissionerate Vs. Arvind Mittal Interim Resolution Professional of Mkm Technologies	Shilendera K. Singh	Amar Vivek Aditya Gauri
24.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
25.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd.	Mahesh Agarwal	Ashish Prasad
26.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	Urmila Chakraborty Dhruv Surana-R1 Nikunj Berlia

27.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	
28.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla
29.	Comp. App. (AT) (Ins) No. 289 of 2022	Premjit Singh Chadha Vs. Bank Of Baroda	Raghav Sharma	Vivek Sinha
30.	Comp. App. (AT) (Ins) No. 305 of 2022	UCO Bank Flagship Corporate Branch Vs. Navin Kumar Jain With	Akash Tandon	
31.	Comp. App. (AT) (Ins) No. 306 of 2022	UCO Bank Flagship Corporate Branch Vs. Jayant Kumar Jain With	Akash Tandon	
32.	Comp. App. (AT) (Ins) No. 307 of 2022	UCO Bank Flagship Corporate Branch Vs. Hulash Chand Jain With	Akash Tandon	
33.	Comp. App. (AT) (Ins) No. 236 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
34.	Comp. App. (AT) (Ins) No. 237 of 2022	UCO Bank Flagship Corporate Branch Vs. Shankar Poddar With	Akash Tandon	Rahul Singh
35.	Comp. App. (AT) (Ins) No. 238 of 2022	UCO Bank Flagship Corporate Branch Vs. Gopal Poddar With	Akash Tandon	Rahul Singh
36.	Comp. App. (AT) (Ins) No. 239 of 2022	UCO Bank Vs. Sanjay Prakash bansal With	Akash Tandon	

37.	Comp. App. (AT) (Ins) No. 247 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	
38.	Comp. App. (AT) (Ins) No. 248 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
39.	Comp. App. (AT) (Ins) No. 249 of 2022	UCO Bank Flagship Corporate Branch Vs. Gaurav Poddar With	Akash Tandon	Rahul Kr. Singh
40.	Comp. App. (AT) (Ins) No. 250 of 2022	UCO Bank Flagship Corporate Branch Vs. Shubas Poddar With	Akash Tandon	Rahul Kr. Singh
41.	Comp. App. (AT) (Ins) No. 251 of 2022	UCO Bank Vs. Gopal Poddar With	Akash Tandon	Rahul Kr. Singh
42.	Comp. App. (AT) (Ins) No. 252 of 2022	UCO Bank Vs. Sanjay Prakash Bansal With	Akash Tandon	
43.	Comp. App. (AT) (Ins) No. 253 of 2022	UCO Bank Vs. Gunjan Poddar With	Akash Tandon	Rahul Kr. Singh
44.	Comp. App. (AT) (Ins) No. 254 of 2022	UCO Bank Vs. Subhas Poddar With	Akash Tandon	Rahul Kr. Singh
45.	Comp. App. (AT) (Ins) No. 255 of 2022	UCO Bank Vs. Shankar Poddar With	Akash Tandon	Rahul Kr. Singh
46.	Comp. App. (AT) (Ins) No. 256 of 2022	UCO Bank Vs. Prakash Kumar More With	Akash Tandon	Sidhartha Sharma Shalini Basu
47.	Comp. App. (AT) (Ins) No. 257 of 2022	UCO Bank Vs. Gaurav Poddar With	Akash Tandon	Rahul Kr. Singh

48.	Comp. App. (AT) (Ins) No. 258 of 2022	UCO Bank Vs. Mukesh Kumar More With	Akash Tandon	Sidhartha Sharma Arjun Asthana
49.	Comp. App. (AT) (Ins) No. 259 of 2022	UCO Bank Vs. Reena Bansal With	Akash Tandon	
50.	Comp. App. (AT) (Ins) No. 260 of 2022	UCO Bank Vs. Gunjan Poddar	Akash Tandon	Rahul Kr. Singh
51.	Comp. App. (AT) (Ins) No. 359 of 2022 (With Defects)	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	PCS Nithish V. Bangera S. Janani-R1
52.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojyoti Chatterjee Satyam Saxena-R1
53.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
54.	Comp. App. (AT) (Ins) No. 390 of 2022	Puneet Kaur Through Her Attorney Amrit Pal Singh Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2 Sumesh Dhawan-R4
55.	Comp. App. (AT) (Ins) No. 391 of 2022	Mayukh Chakraborty Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh kumar	Rakesh Kr. Bajaj-R1 & R2
56.	Comp. App. (AT) (Ins) No. 392 of 2022	Mahesh Chandra Sahu & Anr. Vs. K V Developers Pvt. Ltd. & Ors. With	Mahesh kumar	Sumesh Dhawan-R4
57.	Comp. App. (AT) (Ins) No. 393 of 2022	Ravi Raghavachary Vs. K V Developers Pvt. Ltd. & Anr. With	Mahesh Kumar	Rakesh Kr. Bajaj-R1 & R2
58.	Comp. App. (AT) (Ins) No. 394 of 2022	Shabnam Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh Kumar	Sumesh Dhawan-R4

59.	Comp. App. (AT) (Ins) No. 404 of 2022	Jitesh Gupta Ex Resolution Professional Homestead Infrastructure Development Pvt. Ltd. Vs. Lokendra Kumar Gupta & Ors.	Neeraj Sharma	
60.	Comp. App. (AT) (Ins) No. 410 of 2022	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2
61.	Comp. App. (AT) (Ins) No. 418 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. With	Kumar Ayush	Druv Malik Palak Nenwani Mannat Sabharwal
62.	Comp. App. (AT) (Ins) No.464 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Shashwat Anand	Druv Malik Palak Nenwani Mannat Sabharwal
63.	Comp. App. (AT) (Ins) No. 440 of 2022	Chandra Prakash Vs. Naveen Chaudhri (Suspended Director)	Sanju Kumar	Aditya Madaan Harimohana N. Saumya Tiwari
64.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani
65.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
66.	Comp. App. (AT) (Ins) No. 471 of 2022	Gyan Chandra Mishra Vs. Three C Universal Developers Pvt. Ltd. & Ors.	Deepak Agrawal	Abhishek Anand Sahil Bhatia-R1 & R2

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar